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LOK SABHA

Friday, 6th April, 1956

The Lok Sabha met at Half Past Ten
of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-33 A.M.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN
BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each :

- (1) First Statement.
Twelfth Session, 1956 of Lok Sabha.
(See Appendix VII Annexure No. 13)
- (2) Supplementary Statement No. IV
Eleventh Session, 1955 of Lok Sabha.
(See Appendix VII, Annexure No. 14)
- (3) Supplementary Statement No. VIII
Tenth Session, 1955 of Lok Sabha.
(See Appendix VII, Annexure No. 15)
- (4) Supplementary Statement No. XIV
Ninth Session, 1955 of Lok Sabha.
(See Appendix VII, Annexure No. 16)
- (5) Supplementary Statement No. XVIII
Eighth Session, 1954 of Lok Sabha.
(See Appendix VII, Annexure No. 17)

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- (6) Supplementary Statement No. XXVIII
Sixth Session, 1954 of Lok Sabha.
(See Appendix VII, Annexure No. 18)
- (7) Supplementary Statement No. XXXIII
Fifth Session, 1953 of Lok Sabha.
(See Appendix VII, Annexure No. 19)
- (8) Supplementary Statement No. XXXVI
Fourth Session, 1953 of Lok Sabha.
(See Appendix VII, Annexure No. 20)
- (9) Supplementary Statement No. XIII
Third Session, 1953 of Lok Sabha.
(See Appendix VII, Annexure No. 21)
- (10) Supplementary Statement No. XXXIX
Second Session, 1952 of Lok Sabha.
(See Appendix VII, Annexure No. 22)

ESTIMATES COMMITTEE

TWENTY-FOURTH REPORT

श्री० बी० जी० मेहता (गोहिल बाड) : अध्यक्ष महोदय, मैं रेल्वे मंत्रालय संबंधी एस्टीमेट्स समिति की चौबीसवी रिपोर्ट को पेश करता हूँ।

SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL *

The Minister of Home Affairs (Pandit G. B. Pant) : I beg to move for leave to introduce a Bill to provide for the the inclusion in, and the exclusion from the lists of Scheduled Castes and of Scheduled Tribes, of certain castes and tribes and matters connected therewith.

Mr. Speaker : The question is :

“That leave be granted to introduce a Bill to provide for the inclusion in, and the exclusion from, the

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